

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 26.11.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.316/9/HDB/2020
NAME OF THE COMPANY	Alaknanda Hydro Power Company Ltd
NAME OF THE PETITIONER(S)	Bharat Heavy Electricals Ltd (BHEL)
NAME OF THE RESPONDENT(S)	Alaknanda Hydro Power Company Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through video conference.
2. Mr. DVAS Ravi Prasad, counsel for the Petitioner and Ms. Rubaina S Khatoon, counsel for the Respondent appeared through video conference.
3. Counsels representing both sides stated that Corporate Debtor has made part payments in relation to the claim amount. Further, both sides stated that the parties are making all efforts for settling the matter and talks in this regard are in progress.
4. Counsels representing both sides are directed to submit the outcome of the discussions on the next date of hearing.
5. Put up the matter on 10.12.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL